

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above.

[Placed in Library. See No. LT-7141/83]

- (3) (i) A copy of Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 1982-83 alongwith Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Water Development Agency, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7142/83]

- (4) A copy of Annual Report (Hindi and English versions) of the Central Board of Irrigation and Power, New Delhi, for the year 1982-83 along with Audited Accounts.

[Placed in Library. See No. LT-7143/83]

Annual Report and Audited Accounts of the Central Warehousing Corporation, New Delhi and Review by the Government

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 1982-83 along with Audited Accounts under sub-section (11) of section 31 of the Warehousing Corporations Act 1960.
- (2) A copy of Review (Hindi and English versions) by the Government on the working of the Central Warehousing Corporation, New Delhi, for the years 1982-83.

[Placed in Library. See No. LT-7144/83]

12.13 hrs.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Reports of Study Tours

SHRI A. C. DAS (Jaipur) : I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

(i) Report of the Study Tour of Study Group I of the Committee on its visit to Srinagar, Chandigarh, Nangal and Simla during October, 1983.

(ii) Report of the Study Tour of Study Group II of the Committee on its visit to Calcutta Kharagpur, Darjeeling and Gangtok during October, 1983.

12.14 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Railways (Amendment) Bill, 1983, which has been passed by the Rajya Sabha at its sitting held on the 1st December, 1983.”

INDIAN RAILWAYS (AMENDMENT) BILL, 1983

As Passed by Rajya Sabha.

SECRETARY : Sir, I lay on the Table of the House the Indian Railways (Amendment) Bill, 1983, as passed by Rajya Sabha.